

IMMEDIATE

**No.C-31018/1/2006-Vig.
Government of India
Ministry of Law and Justice
Department of Legal Affairs

**Shastri Bhawan, New Delhi,
Dated the 27th October, 2016**

OFFICE MEMORANDUM

Subject : Observance of Vigilance Awareness Week, 2015 from 31st October, 2016 to 5th November, 2016.

It is to inform that Law Secretary will administer a Pledge on **'Vigilance Awareness Week' on 31st October, 2016 at 11.00 a.m.** in his chamber.

2. All the officers/ officials of Department of Legal Affairs & Legislative Department are requested to assemble in Room No. 404, 'A' Wing, 4th Floor, Shastri Bhawan, New Delhi on 31st October, 2016 at 11.00 a.m. to take the pledge.


(Bhakti Lal)

Under Secretary to the Govt. of India

1. PPS to Law Secretary/ PS to Secretary, Legislative Department/ PPS to Additional Secretaries.
2. All officers/ Sections in the Department of Legal Affairs.
3. Deputy Secretary (Admn.), Legislative Department with the request to circulate the above instructions amongst the staff members of Legislative Department.
4. Deputy Secretary, Admn.II (LA) Section with the request that Room No. 404, 'A' Wing, 4th Floor, Shastri Bhawan may be kept ready for the purpose on 31st October, 2016. Admn.II (LA) Section may also put suitable banners highlighting the observance of Vigilance Awareness Week 2016 at 4-5 places in the Shastri Bhawan.

प्रतिज्ञा:

हम, भारत के लोक सेवक, सत्यनिष्ठा से प्रतिज्ञा करते हैं कि हम अपने कार्यकलापों के प्रत्येक क्षेत्र में ईमानदारी और पारदर्शिता बनाए रखने के लिए निरंतर प्रयत्नशील रहेंगे। हम यह प्रतिज्ञा भी करते हैं कि हम जीवन के प्रत्येक क्षेत्र से भ्रष्टाचार उन्मूलन करने के लिए निर्बाध रूप से कार्य करेंगे। हम अपने संगठन के विकास और प्रतिष्ठा के प्रति सचेत रहते हुए कार्य करेंगे। हम अपने सामूहिक प्रयासों द्वारा अपने संगठनों को गौरवशाली बनाएंगे तथा अपने क्षेत्रवासियों को शिक्षात्मक पर आधारित सेवा प्रदान करेंगे। हम अपने कर्तव्य का पालन पूर्ण ईमानदारी से करेंगे और भय अथवा पक्षपात के बिना कार्य करेंगे।

PLEDGE

WE, THE PUBLIC SERVANTS OF INDIA, DO HEREBY SOLEMNLY PLEDGE THAT WE SHALL CONTINUOUSLY STRIVE TO BRING ABOUT INTEGRITY AND TRANSPARENCY IN ALL SPHERES OF OUR ACTIVITIES. WE ALSO PLEDGE THAT WE SHALL WORK UNSTINTINGLY FOR ERADICATION OF CORRUPTION IN ALL SPHERES OF LIFE. WE SHALL REMAIN VIGILANT AND WORK TOWARDS THE GROWTH AND REPUTATION OF OUR ORGANISATION. THROUGH OUR COLLECTIVE EFFORTS, WE SHALL BRING PRIDE TO OUR ORGANISATIONS AND PROVIDE VALUE BASED SERVICE TO OUR COUNTRYMEN. WE SHALL DO OUR DUTY CONSCIENTIOUSLY AND ACT WITHOUT FEAR OR FAVOUR.